

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 693
(To be answered on the 6th February 2020)**

REDUCTION OF DUTY-FREE ARTICLES

693. SHRI L.S. TEJASVI SURYA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government is considering a reduction in the limit of duty-free articles, a person can buy at duty-free stalls at airports, if so, the details of articles, the concurrent limit and the proposed limit thereof and the reasons therefor;
- (b) whether the Government has conducted a study to estimate the potential gain Indian airports can make by the reduction of the limit of duty-free purchases and if so, the details thereof;
- (c) the details of the duty-free standards followed articles-wise in different countries like Thailand, Singapore, Australia, New Zealand, USA, United Kingdom, Europe, Russia, Indonesia, China, Japan, Korea and Brazil;
- (d) whether the limit change in India will conform with global standards and if so, the details thereof; and
- (e) the yearly turnover recorded at duty-free stores of Indian airports for the last 10 years?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a): Reduction in the limit of duty-free articles a person can buy at duty free stalls at airports was one of the many suggestions made by the Department of Commerce for consideration in the Union Budget 2020-21. However, presently there is no proposal from either by Ministry of Civil Aviation or Department of Revenue on the same.

(b): No such study has been carried out by Ministry of Civil Aviation.

(c) and (d): As per information received from Department of Commerce, details of duty-free standards followed in different countries is enclosed at Annex. Different countries have different norms for fixing these limits.

(e): Upto the year 2014-15, Airports Authority of India (AAI) had awarded the license of Duty Free Stores on fixed license fee basis, for which details of turnover are not maintained. Since the year 2015-16, AAI has awarded Duty Free Stores contracts on revenue share basis at 15 airports, in which the concessionaires have recorded an approximate turnover of Rs. 400 crore per year.

Statement referred to in the reply of Lok Sabha Unstarred Question No. 693 for answer on 06.02.2020

Duty free import allowance of cigarettes and alcohol to passengers

Country	Alcohol (spirits)	Alcohol (wine/beer)	Cigarettes	Cigars	Tobacco
Australia	2.25L		25 (plus an open packet)	Equal to 25g	25g
Cambodia	2L		200	50	200g
China	1.5L (over 12% ABV)		400	100	500g
Hong Kong	1L (over 30% ABV)		19	1	25g
India	2L		100	25	125g
Indonesia	1L		200	25	100g
Japan	3x bottles of 760mL		200	50	250g
Laos	2L	2L (wine); 5L (beer)	200	50	250g
Macau	1L (over 30% ABV)		19	1	25g
Malaysia	1L		200	Equal to 225g	225g
Myanmar	2L		400	50	250g
New Zealand	3x bottles of 1.125L	4.5L	50	Equal to 50g	50g
The Philippines	2x bottles of 1L		400	50	250g
Saudi Arabia	0	0	200	24	500g
Singapore	1L	1L	0	0	0g
South Korea	1x bottle of 1L (not more than US\$400)		200	50	250g
Taiwan	1L		200	25	450g
Thailand	1L	1L	200	Equal to 250g	250g
USA	1L		200	100	
Vietnam	1.5L (over 22% ABV); 2L (below 22% ABV)		200	100	500g